	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 201	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	22	591656520968.02	22	585521804816.954	90.11	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	28	44014356636.5838	15	32234995434.9512	4.96	0	0	0	Annexure 4
5	Operational creditors (Workmen)	313	687164426.87	312	135713570	0.02	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	2479	1075337133.05152	1605	365694335.018914	0.06	8035661.70	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	121	41464490247.25	85	18550448425	2.86	13610911456.00	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1355	4322252434.8842	1319	11281553810.2034	1.74	7987677193.73	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	87	1691279537.24337	68	1659972515.49337	0.26	0	0	0	<u>Annexure 9</u>
Total		4405	723811401383.90 28	3426	649750182907.62 08	100.00	21606624311.43	52454594163.998 01	0	